National Company Law Appellate Tribunal, New Delhi Company Appeal (AT) No.91 of 2020

IN THE MATTER OF:

K.N. Shamsudheen ...Appellant

Vs.

M/s Kasmisons Builders Pvt. Ltd. & Ors. ...Respondents

Present:

For Appellant: Mr. M Gireesh Kumar, Mr. Ankur S Kulkarni and

Mr.J. Anandhavalli, Advocates.

For Respondents: Mr. Anil D Nair, Advocate for R-1.

Mr. Millu Dandapani, Advocate for R-2 & 4.

<u>ORDER</u>

(Through Virtual Mode)

15.09.2020: For filing of Reply/Response of Respondent No. 1 to 4, three weeks' time is granted. Thereafter for filing of Rejoinder, if any, by the Appellant, One week time is granted.

The Registry is directed to List the matter on 13th October, 2020.

[Justice Venugopal M.] Member (Judicial)

[Ms. Shreesha Merla] Member (Technical)